

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6361/2005

(From the judgement and order dated 27/09/2005 in CRLA No. 165/1995 of The HIGH COURT OF

BOMBAY)

SANDHYA JADHAV

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for bail and office report )

(For final disposal)

Date: 24/02/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. R.S. Lambat, Adv.

For Respondent(s)

Mr. S.S.Shinde, Adv.

Ms.Aparjita Singh , Adv.

Mr. V.N.Raghupati, Adv.

UPON hearing counsel the Court made the following

O R D E R

Call the matter after two weeks.

al)

(Shashi Sareen)

(Vijay Aggarw

Court Master

Court Master